

FORM - IRDA - 9  
[See Regulation 10(1)]

APPLICATION FOR DUPLICATE LICENSE

I regret to inform you that my/ our licence no. .... expiry date DD-MM-YYYY has been

Lost  Destroyed  Mutilated

by the following  
circumstances.....  
.  
.....  
.....  
.....

The fees of Rs. 5/- is also paid below for issue of duplicate license.(Fee Payment: Net Banking/Demand Draft/NEFT/RTGS)

I/ We , therefore request the Authority to kindly issue a duplicate licence in light of the circumstances explained above.

Declaration

I/We, ..... solemnly declare and confirm that the particulars given above are true to the best of my knowledge and belief.

Incase the original license is traced, I/We assure you that the same shall be returned to the authority.

.....  
Signature of the Applicant

Date:

Place: